

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 19th JULY, 2024, 02:30 P.M.

**IA No.15 of 2019
In TP No.16/GB/2016**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Shital Jain & Others Vs Saroj Realtors & Developers Pvt. Ltd. & Others
Under Section	U/s 235,210,397, 398,399,402,4 03,406, & 407 of Comp. Act

For Petitioner (s) :Ms. M. Kakoty, Adv.

For Respondent (s) :Mr. S. Bora, Adv.

ORDER

TP No.16/GB/2016 (CP No.106 of 2014)

List the main TP No. 16/GB/2016 (CP No. 106 of 2014) along with the connected IA No. 15/GB/2019 on **02.08.2024**.

IA No.15 of 2019

Both sides counsel present. Pleadings are complete.

List for arguments on **02.08.2024** along with the main TP No. 16/GB/2016 (CP No. 106 of 2014).

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
Deep Chandra Joshi
Member (Judicial)